

West Indies Cricket Team's Tour

*147. **Shri P. R. Chakraverti:**
Shri P. C. Borooah:
Shri Ram Harkh Yadav:

Will the Minister of Education be pleased to state:

(a) whether it is a fact that the Board of Control for Cricket in India received a cable from West Indies stating that on account of the unsettled conditions in India, the West Indies Board cancelled the proposed tour;

(b) whether the Indian Board had asked the West Indies to reconsider their suggestion to call off their tour of India as conditions were almost normal; and

(c) whether Government favoured the holding of national and international sport events in the country?

The Deputy Minister in the Ministry of Education (Shri Bhakt Darshan):

(a) Yes, Sir.

(b) Yes, Sir.

(c) While Government favour the holding of national and international sports events in the country, the cases of international events proposed to be held in the country have to be examined on merits.

Oil Reserves at Kathana (Cambay)

*148. **Shri P. C. Borooah:**
Shri Sidheshwar Prasad:
Shri Yashpal Singh:

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether it is a fact that oil has recently been struck at Kathana near Cambay;

(b) if so, the nature and estimated extent of the reserves; and

(c) the steps proposed to be taken for the exploitation of these reserves?

The Minister of Petroleum and Chemicals (Shri Humayun Kabir):

(a) to (c). Yes, Sir; but the nature

and extent of the reserve and the possibility of its commercial exploitation will be known only after more exploratory wells have been drilled in the different parts of the structure.

Extradition of Walcott

*149. **Shri Hari Vishnu Kamath:**
Shri Vidya Charan Shukla:

Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 485 on the 8th September, 1965 and state:

(a) the further developments in the matter of extradition of Mr. Walcott; and

(b) the present stage of the case?

The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi): (a) and (b). The opinion of the Senior Counsel in U.K., whether the evidence is sufficient for initiating extradition proceedings against Walcott and others, is still awaited.

Objectionable Film Posters

327. **Shri Bagri:**
Shri Madhu Limaye:
Shri Ram Sewak Yadav:

Will the Minister of Home Affairs be pleased to state:

(a) whether Government propose to ban the display of such film posters as produce an adverse effect on the youth of the country; and

(b) if so, when this ban is likely to be imposed?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) and (b). The Government have no such specific proposal under consideration. They are, however, exploring the possibility of tightening the law relating to obscenity.